

**GOVERNMENT OF INDIA**  
**MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 27.11.2009**  
**ANSWERED ON**  
**FUNCTIONING OF PRIVATE UNIVERSITIES .**

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Shri Kaptan Singh Solanki

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether Government has prepared any plan to rein in private universities;
- (b) if so, the details thereof;
- (c) whether any plan has also been prepared to check financial irregularities in these private universities; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) & (b) Universities established by State Legislatures without public funding (as private universities) are regulated under the University Grants Commission (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003.

(c) & (d) The UGC regulations referred to in para (a) & (b) also provide that the admission procedure and fixation of fees shall be in accordance with the norms / guidelines prescribed by the UGC and other concerned statutory bodies.